

94) an irrigation capacity of 3.79 million hectares has been achieved.

(g) and (h) A reappraisal study of irrigation potential created and utilised was carried out in 1986. Based on this study the Statewise details of the gap between creation and utilisation of irrigation potential at the end of 1994-95 are given at Statement-II.

(i) State Governments are advised from time to time to make full utilisation of the installed irrigation capacity by proper water management measures and by implementation of command area development programmes.

STATEMENT-I

Targets for creation of irrigation potential and total amount spent thereon from First Five Year Plan to Eighth Plan.

Plan	Target for creation of irrigation potential (in Million hectares)	Amount spent on creation of irrigation potential (Rs. in crores)
First Plan	6.77	441.86
Second Plan	8.50	522.23
Third Plan	6.57*	903.73
Fourth Plan	9.60	1754.58
Fifth Plan	13.11	3147.01
Sixth Plan	13.74	12495.10
Seventh Plan	12.90	14225.64
Eighth Plan	15.80	28391.79

*Targets for Minor Irrigation Schemes not available.

STATEMENT-II

Gap in Irrigation Potential Created and its utilisation through Major & Medium Irrigation Projects and Minor Irrigation Schemes at the end of 1994-95 (provisional)

(In Thousand hectares)

S. No.	States/UTs	Irrigation Potential Created (IPC)	Irrigation Potential Utilised (IPU)	Gap between IPC & IPU
1	2	3	4	5
1.	Andhra Pradesh	6058.08	5617.95	440.13
2.	Arunachal Pradesh	75.13	66.08	9.05
3.	Assam	811.65	617.71	193.94
4.	Bihar	8167.90	7134.24	1033.66
5.	Goa	33.23	30.10	3.13

1	2	3	4	5
6.	Gujarat	3282.78	3024.97	257.81
7.	Haryana	3635.47	3343.12	292.35
8.	Himachal Pradesh	155.87	130.74	25.13
9.	Jammu & Kashmir	543.56	507.70	35.86
10.	Karnataka	3075.76	2793.11	282.65
11.	Kerala	1077.75	992.49	85.26
12.	Madhya Pradesh	4810.79	3957.70	853.09
13.	Maharashtra	4748.79	3438.85	1309.94
14.	Manipur	126.12	105.66	20.46
15.	Meghalaya	50.50	44.06	6.44
16.	Mizoram	12.08	10.35	1.73
17.	Nagaland	67.25	57.28	9.97
18.	Orissa	2807.31	2836.64	270.67
19.	Punjab	5825.52	5706.85	118.67
20.	Rajasthan	4645.84	4309.64	336.20
21.	Sikkim	24.19	18.74	5.45
22.	Tamil Nadu	3702.64	3700.89	1.75
23.	Tripura	98.88	91.05	7.83
24.	Uttar Pradesh	58673.00	25702.00	2971.00
25.	West Bengal	4454.83	3827.55	627.28
Total States		86964.92	77765.47	9199.45
Total UTs		102.09	89.33	12.76
Grand Total		87067.01	77854.80	9212.21

[English]

Height of Sardar Sarover Dam

2996. SHRI SATYAJIT SINGH DULIPSINH
GAEKWAD :
SHRI N.J. RATHVA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some proposals/suggestions have been received by the Central Government from the Gujarat Government regarding height of the dam at Sardar Sarover project during the last three years enabling Gujarat to start the irrigation and power generation benefits as early as possible;

(b) if so, the details thereof and the details of progress made so far in this regard; and

(c) the time by which it is likely to be given final shape and the reasons for delay in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISRA) : (a) Yes, Sir.

(b) and (c). There have been proposals from the Government of Gujarat for raising the Sardar Sarovar

" Dam upto EL 110 metre as early as possible to derive interim benefits of both irrigation and power. The progress of raising of dam height from the present level of EL 80.3 metres in the spillway portion is linked with pari-passu implementation of resettlement & rehabilitation measures.

**Road From Azamnagar to Dalkola
N.H. 34-Bihar**

2997. SHRI TARIQ ANWAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that a road from Azamnagar Railway Station to Dalkola on N.H. 34 in Katihar district of Bihar was sanctioned by his Ministry in 1989 and was to be constructed with the Central Road Fund;

(b) whether it is also a fact that a directive had already been sent to the State Government by his Ministry vide their letter No. NH-28012/3/88-Policy/OR dated 3.1.1989;

(c) if so, the reasons for not taking up the work so far; and

(d) the present position of this Project and the time by which it is expected to be taken up?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) A directive of general nature relating to augmentation of Central Road Fund was sent to all States on 3.1.1989.

(c) and (d) Do not arise.

Repair of Bridges on National Highways

2998. SHRI AMAR ROYPRADHAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the expenditure incurred on repair of bridges on National Highways during the period 1995-96 and 1.4.96 to 31.7.96, State-wise; and

(b) the extent to which the expenditure is likely to be incurred for the said purpose particularly in respect of West Bengal and other North Eastern States till the end of 1996-97?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) A statement is enclosed.

(b) Funds for the repair of bridges on National Highways are sanctioned depending upon the urgency of the repair required and the overall availability of resources. It is too early to estimate the likely expenditure on the repair of bridges during the year 1996-97.

STATEMENT

(Rs. in Lakhs)

S. No.	State/Union Territory	Funds released for the repair of bridges during 1995-96	Funds released for repairs of bridges during 1.4.96 to 31.7.96
1.	Andhra Pradesh	35.39	-
2.	Assam	92.59	-
3.	Bihar	2.30	-
4.	Chandigarh	-	-
5.	Delhi	-	-
6.	Goa	10.85	-
7.	Gujarat	28.68	-
8.	Haryana	17.40	-
9.	Himachal Pradesh	3.41	-
10.	Jammu & Kashmir	20.00	-
11.	Karnataka	1.80	-
12.	Kerala	8.50	-
13.	Madhya Pradesh	26.18	-
14.	Maharashtra	59.39	-
15.	Manipur	1.01	-
16.	Meghalaya	3.89	-
17.	Nagaland	-	-
18.	Orissa	20.82	-
19.	Pondicherry	-	-
20.	Punjab	9.03	-
21.	Rajasthan	1.60	-
22.	Tamil Nadu	4.31	-
23.	Uttar Pradesh	38.26	-
24.	West Bengal	3.87	-
Total		389.28	

Mughal Road from Jammu to Srinagar

2999. SHRI SANAT KUMAR MANDAL : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it has been decided to revive the all-weather Mughal Road from Jammu to Srinagar;

(b) if so, the mileage of this road and the capital outlay involved in its revival;

(c) whether any project report for this Road has been prepared, if so, the details thereof; and

(d) the time by which the project is scheduled to be completed?